

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

LIBRARY

O.A/350/278/2020

Date of Order: 02.03.2020



**Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member**

Sri Nimilan Mukherjee,
Son of Late Nirendra Nath Mukherjee,
Aged about 48 years,
Working as Sub Post Master,
Bengal Enamel Sub Office,
Bengal Enamel, Pin – 743 122
and residing at 26, Uttarayan,
R.N. Avenue, P.O. Sodepur,
Kolkata, Pin – 700 110.

... Applicant.

Versus

1. Union of India,
Service through the Secretary,
Ministry of Communication,
Department of Post,
Dak Bhawan, Sansad Marg,
New Delhi – 110 001.
2. The Chief Postmaster General
West Bengal Circle,
Yogayog Bhawan,
C.R. Avenue,
Kolkata - 700 012.
3. The Director of Postal Services(Staff, E&PN)
Office of the Chief Post Master General,
West Bengal Circle,
Kolkata – 700 012.
4. The Assistant Director of Postal Services,
Office of the Chief Post Master General,
West Bengal Circle,
Yogayog Bhawan,

Kolkata – 700 012.

5. The Post Master General,
Kolkata Circle,
Yogayog Bhawan,
Kolkata – 700 012.
6. The Senior Superintendent of Post Offices,
North Presidency Division,
Barrackpore,
Kolkata – 700 120.

.....Respondents

For The Applicant(s): Mr. K.Sarkar, Counsel

For The Respondent(s): Mr. P.N.Sharma, Counsel

ORDER (ORAL)

Bidisha Banerjee, Member (J):

Heard Ld. Counsels for both the parties.

2. This O.A. has been preferred by the applicant to seek the following reliefs:

*"a) to issue direction upon the respondents and their men and agents to consider the case of the applicant for posting in North Presidency Division as his daughter is appearing for the ICSE Board Examination forthwith;
b) to issue appropriate necessary direction upon the respondents and their men and agents not to act upon the impugned order dated 06.02.2020 till disposal of this case;
c) Any other order or orders....."*

3. The applicant is basically aggrieved with the inaction of the respondents in not giving her posting at North Presidency Division on her promotion to LSG Cadre from PA Cadre and instead she has been posted to Bengal Enamel SO vide impugned letter dated 06.02.2020 (Annexure-A/12 to the O.A.). Ld. Counsel for the applicant submits that the applicant, ventilating her grievance, had made several representations before the authorities and last one is dated 16.01.2020

(Annexure-A/9 to the O.A.) before the Post Master General, Kolkata Region (Respondent No.5). He further submits that the grievance of the applicant may be redressed if her representation is considered by Respondent No.5 within a specific time frame.

4. In view of the above, without going into the merits of the O.A., we dispose of this O.A. with direction to Respondent No.5, to consider the representation dated 16.01.2020 and dispose of the same with a reasoned and speaking order within a period of two months from the date of receipt of a copy of this order. We make it clear that till a detailed speaking order is issued, applicant will not be forced to join the place of transfer.

5. The O.A. is disposed of accordingly. There shall be no order as to costs.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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